
Manoj Patel Alias Manoj Kumawat Vs State Of Nct Of Delhi And Anr.

Bail Application No. 1555 Of 2023, Criminal Miscellaneous (Bail) No. 661 Of 2023

Court: Delhi High Court

Date of Decision: Sept. 27, 2023

Acts Referred:

Code of Criminal Procedure, 1973 " Section 41A, 439, 482#Indian Penal Code, 1860 " Section 34, 120B, 148, 149, 186, 201, 304, 307, 332, 353, 406, 409, 420, 504, 506#Arms Act, 1959 " Section 25, 27, 29

Hon'ble Judges: Amit Sharma, J

Bench: Single Bench

Advocate: Vinay Vats, Tariq Ahmed, Aman Usman

Final Decision: Dismissed

Judgement